

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Food Processing Industries are both in the organised and unorganised sectors and hence information on the total investment is not Centrally maintained.

Most of the food processing industries are delicensed. Since liberalisation in 1991 till September, 1998, 4676 Industrial Entrepreneur Memoranda (IEMs) involving an investment of Rs. 53,490 crores have been filed. Besides 1078 approvals involving investment Rs. 18,664 crores for setting up food processing industries have been granted.

Out of the above, till September, 1998, 837 projects involving an investment of Rs. 11,168 crores have already started commercial production.

Doordarshan Centre At Chhapra in Bihar

3935. SHRI HIRA LAL ROY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up Doordarshan Kendra at Chhapra (Saran) district of Bihar; and

(b) if so, the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) No, Sir.

(b) Does not arise.

[Translation]

Regional Centres of Films Division

3936. SHRI RAMESHWAR PATIDAR :

SHRIMATI SHEELA GAUTAM :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of regional centres of the Films Division in the country;

(b) whether all these centres are fully equipped with necessary equipments;

(c) if not, the steps taken to provide facilities in these centres;

(d) whether there is any proposal to open more regional centres of the Films Division; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF

INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) There are two Regional Production centres of Films Division at Bangalore and Calcutta apart from a unit of the Division at New Delhi for production of family welfare and defence training film.

(b) The Regional Production Centres are equipped with essential infrastructure like cameras, editing machines and recording equipments.

(c) While the essential facilities are available, it is proposed to suitably upgrade the facilities at these Centres, keeping in view the advancements in technology in this field, subject to availability of resources.

(d) No, Sir.

(e) Does not arise.

[English]

Telephone Adalat

3937. SHRI P.S. GADHAVI : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone Adalats held in Gujarat during the last two years;

(b) the number of cases settled in each adalat;

(c) whether the Government propose to hold more adalats on regular basis; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) Telephone Adalat held

Year	No. of Adalat
1996-97	26
1997-98	32
(b) Cases Settled	
Year	No.
1996-97	563
1997-98	904

(c) and (d) As per existing instructions, Telephone Adalats are required to be held in all Telecom Circles/Districts every three months. There is no proposal to increase the frequencies of holding such adalats.

Upgradation of Post Offices

3938. SHRI SRIRAM CHAUHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to upgrade existing sub post office and Branch post offices in U.P. particularly in Basti district;

(b) if so, the details thereof; and

(c) the offices proposed to be opened in the State particularly in the said district during 1998-2000?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) and (b) Post Offices are upgraded subject to norm based justification and availability of resources. The proposals received from U.P. for upgradation of Departmental Sub Post Offices into Head Post Offices are in the Statement attached. There is a target for opening 6 Departmental Sub Post Offices in U.P. during the current Annual Plan which includes those opened by upgradation of Extra Departmental Branch Post Offices into Departmental Sub Post Offices also. No target for opening Departmental Sub Post Offices has been allotted to Basti this year.

(c) Target for opening post offices are allotted Postal Circle-wise under each Annual Plan. There is a target for opening 78 Extra Departmental Branch Post Offices and 6 Departmental Sub Post Offices in Uttar Pradesh during the Annual Plan 1998-99, subject to availability of resources. No target has been allotted to Basti District during the current Annual Plan. For the Annual Plan 1999-2000, targets are assigned in beginning of the plan year.

Statement

Proposals Received for Upgrading Departmental Sub Post Offices Into HOs

S. No.	Name of the Departmental Sub Post Office	District of Uttar Pradesh
1.	Maharajganj	Maharajganj
2.	Tetribazar	Siddharthnagar
3.	Uttarkashi	Uttarkashi
4.	Hardwar	Hardwar
5.	Udham Singh Nagar	Udham Singh Nagar

Implementation of Cable Television Network (Regulation) Act, 1995

3939. SHRI NARESH PUGLIA :

SHRIMATI JAYANTI PATNAIK :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government have decided to review the implementation of the Cable Television Network (Regulation) Act, 1995 or propose to set up any mechanism for its effective enforcement;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) to (c) Yes, Sir. The Cable Television Networks (Regulation) Act, 1995 provides for the appointment of authorised officers by the respective State Governments for enforcing the provisions of the Act. The Act also provides for punishment including imprisonment for contravention of any of its provisions. Till now, only 19 States and 1 Union Territory have notified the authorised officers. In the recently held State Information Ministers Conference. The State Governments were requested to expedite the notification of authorised officers. In order to make the law more effective and responsive to the current needs, a meeting was held last month in November with major cable operators from all over the country. Since certain issues are linked to the proposed Broadcast Bill, no time can be presently specified by which a final decision can be taken in this regard.

[Translation]

Bank Loan to Farmers

3940. SHRI K. D. SULTANPUR! : Will the PRIME MINISTER be pleased to state :

(a) whether the commitment to provide bank-loans to farmers in various States of the country have been fulfilled by the Union Government; and

(b) if so, the names of the States where pass-books have been issued to the farmers to grant loans on land?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) With a view to providing adequate and timely credit to the farmers, various measures/initiatives have been taken for strengthening the institutional credit system in the agricultural and allied sector. These include the following :

- A proposal has been initiated for revamping of Cooperative Credit Structure.
- The State Governments have been advised to constitute Standing Committees to assess the requirements of agricultural credit for the Rabi and Kharif seasons and to review the performance thereof.
- Steps have been initiated for reformulation of Multi-State Cooperative Societies Act, with a view to restoring the autonomy of the cooperative institutions.